

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 1837
ANSWERED ON MONDAY, MARCH 10, 2025/PHALGUNA 19, 1946 (SAKA)

GST Revenue Collected from A & N Islands

1837: Shri Bishnu Pada Ray:

Will the Minister of FINANCE be pleased to state:

- (a) the total amount of GST revenue accrued from all the sources in the Andaman & Nicobar Islands including the Hotel and Tourism Industry, during the last five years, year-wise;
(b) whether the GST collected from the Andaman & Nicobar Islands is credited to the Consolidated Fund of India;
(c) if so, the details thereof;
(d) whether any portion of the GST revenue collected from the Islands is allocated or utilized for the development and welfare of the Islands; and
(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): Gross GST Collection (Domestic) in the Andaman & Nicobar Islands including the Hotel and Tourism Industry, during the last five years, year-wise is as follows:

Financial Year	Amount (in Rs. Crores)
2020-21	255
2021-22	332
2022-23	373
2023-24	428
2024-25 (till Feb, 2025)	431

** Under the head CGST, UTGST/SGST, IGST and Cess*

(b) & (c): Yes Sir. The details of the Net UTGST collections from Andaman & Nicobar Islands is as follows:

Financial Year	Amount* (in Rs. Crores)
2019-20	192
2020-21	129
2021-22	169
2022-23	183
2023-24	190

** Finance Accounts Gol*

(d) & (e): The allocation or utilization of portion out of the GST revenue collected from A & N island is not maintained.
